

THE HIGH COURT OF KERALA

Tel No :0484-2562951
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Kochi-682 031
Dated: 03/09/2018

C3-75694/2018

OFFICIAL MEMORANDUM

Sub: Deputation to various bodies under Kerala State Legal Services

Authority – Applications called for – Reg.

Ref: Notification No.9 of 2018 dated 30/08/2018 of the Kerala State
Legal Services Authority.

Copy of the reference cited is forwarded herewith to the undermentioned officers who are directed to obtain and forward applications for deputation from willing and eligible candidates working in their respective jurisdiction, subject to the following conditions:

1. Deputation to bodies in the same district will be considered only in exceptional circumstances.
2. Detailed grounds for applying for deputation should be incorporated with proof in support, if any, in all applications.
3. The periods of all deputations in the service of the applicant with the corresponding bodies should be furnished.
4. If PSC ranked list is not available to fill up the resultant direct recruitment vacancy, applications for deputations need not be forwarded.
5. The District Judge/Chief Judicial Magistrate shall also report as to how the work of the Court will be managed during the period between the date of relief and the date of joining of a substitute/fresh hand in the event of deputation.
6. In the case of Confidential Assistants, the District Judge/Chief Judicial Magistrate should furnish NOC for deputation only in exceptional circumstances bearing in mind that if work of the Court is affected in any manner consequent to the deputation, the officer furnishing NOC is bound to submit explanation.

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The applications should contain Bio-data, NOC, statement under Rule 144, Part I, KSRs and duly filled performa attached herewith,so as to reach this Office on or before 20/09/2018.

According to the Member Secretary,KeLSA, the officers with Degree in Law and belonging to a lower cadre can also apply for the post of Section Officer.

(By Order)



Beena Devi.K
Assistant Registrar

Enclosure: 1.Copy of reference cited
2.Performa

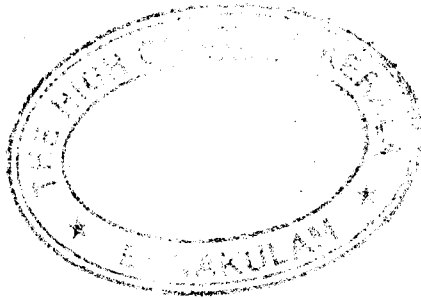
To

All District Judges

All Chief Judicial Magistrates

~~The IT Section, High Court (for publishing in the High Court website)~~

The File.



<i>Name & Designation</i>	<i>Date of entry in service</i>	<i>Details of previous Deputation if any</i>	<i>Grounds</i>

Place:

Date:

(Signature)
Name of applicant



KERALA STATE LEGAL SERVICES AUTHORITY

Niyama Sahaya Bhavan, High Court Compound, Ernakulam, Kochi - 682031
Tele/ Fax: 2396717, e-mail: kelsakerala@gmail.com, Website: www.kelsa.nic.in

30.08.2018

NOTIFICATION NO.9 OF 2018

The following posts in various Legal Services Institutions in Kerala will be filled up by deputation. The bio-data and statement under Rule 144 Part I K.S.R. of willing and eligible candidates, together with the No Objection Certificate from the Head of the Department shall be forwarded so as to reach this office on or before **03.10.2018**.

Office of the Kerala State Legal Services Authority

Sl.No	Name of Post	No. of post vacant	Station	Method of Appointment
1	Driver	1	KeLSA Head Quarters Ernakulam	By deputation from the category of Driver in the Law Department or similar category of officers from any other subordinate services.

Office of the ADR Centre, High Court

Sl.No	Name of post	No. of post vacant	Station	Method of appointment
1	Section Officer	1	Ernakulam	By deputation from the category of Section Officer in the Law Department or similar category of officers from the Kerala High Court Service or from any other state services with degree in Law

Office of the District Legal Services Authority

Sl.No	Name of Post	No. of post vacant	Station	Method of Appointment
1	Section Officer	4	Kalpetta, Palakkad, Thodupzha, Kottayam	By deputation from the category of Section Officer in the Law Department or similar category of officers from the Kerala High Court Service or from any other state services with degree in Law
2	Clerk cum Typist	2	Pathanamthitta Kollam	By deputation from the category of Typist Grade II in the Law Department or similar category of officers from any other subordinate services.

Office of the Taluk Legal Services Authority

Sl.No.	Name of Post	No. of post vacant	Station	Method of Appointment
1	Secretary	3	Chengannur, Paravur, Chavakkad North	By deputation from the category of Legal Assistant Gr.II of Law Department or similar category of officers from the Judicial Ministerial Service or from any other subordinate services of the Government.
2	Clerk cum Typist	9	Chirayinkeezhu, Kuttanadu, Karthikappally, Ranni, Udumbanchola, Thodupuzha, Mannarkkad, Vadakara, Thalasserry	By deputation from the category of Typist Gr.II in the Law Department or similar category of officers from any other subordinate services.

Office of the ADR Centre District Level

Sl.No	Name of post	No. of post vacant	Station	Method of appointment
1	Clerk	6	Thiruvananthapuram, Pathanamthitta, Thodupuzha, Manjeri, Palakkadu, Kalpetta	By deputation from the category of Legal Assistant Gr II of Law Department or similar category of officers from the Judicial Ministerial Service or from any other subordinate services of the Government with L.L.B.
2	Office Attendant	3	Kollam, Manjeri, Kasargod	By deputation from the category of Office Attendant in the Law Department or from similar category of officers from any other subordinate service.

Office of the Permanent Lok Adalat, Kozhikode

Sl.No	Name of post	No. of post vacant	Station	Method of appointment
1	Clerical Assistant	1	Kozhikkode	By deputation from the category of L.D.Clerk from the State Subordinate Judicial Services of the Government or from the High Court Service.

Kuller
K. Sathyan
Member Secretary
(District Judge)

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30.08.2018